Patel, Shri Vithalbliai M.

Pillai, Shri Ramachandran

Pillai, Shri Thennala Balakrislma

Poddar, Dr. R. K.

Puglia, Shri Naresh

Raghavji, Shri

Rahman, Shri Mohd. Khaleelur

Ramachandran, Shri S. K. T.

Rao, Shri Moturu Hanumantha

Ratan Kumari, Shrimati

Reddy, Shri G. Prathapa

Reddy, Dr. Narreddy Thulasi

Reddy, Shri S. Jaipal

Sahay, Shri Dayanand

Sahu, Shri Rajni Ranjan

Sahu, Shri Santosh Kumar

Saiaria, Shri Shabbir Ahmad

Salve, Shri N. K. P.

Samantaray, Shri Pravat Kumar

Sanadi, Prof. I. G.

Sarang, Shri Kailash Narain Sarma,

Shrimati Basanti

Sat chid ananda, Shri

Satya Bahin, Shrimati

Sen, Shri Sukomal

Singh, Shri K. N.

Singh, Dr. Rudra Pratap

Singh, Shri Shankar Dayal

Singh, Shri Surender

Singh, Shri Vishvjit P.

Singla, Shri Surinder Kumar

Sinha, Shrimati Kamla

Solanki, Shri Gopalsinh G.

Sreedharan, Shri Arangil

Swaminathan, Shri G.

Thakur, Prof Chandresh P.

Thakur, Shri Rameshwar

Thakur, Shri Surendra Singh

Tiria, Kumari Sushila

Trivedi, Shri Dineshbhai

Tyagl, Shri Shanti

Venkataraman, Shri Timtivanam G.

Verma, Shri Ashok Nath
Verma, Shrimati Veena
Vincent, Shri M.
Yadav, Shri Ish Dutt
Yadav, Shri Ram Naresh
Yadav, Shri Ranjan Prasad
Yadava, Shri Bal Ram Singh
Yonggam, Shri Nyodek
"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

THE CONSTITUTION (SEVENTY-SIXTH AMENDMENT BILL, 1992—contd.

THE DEPUTY CHAIRMAN: Now we will take up the second Bill. The second Bill is a separate Bill. So, we can open the lobbies. If some Members want to go ot some other Members want to go and com« back ...

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY) : Madam, onli coming, not going.

SHRI DIPEN GHOSH: Madam Deput; Chairman, may I ask a question? Th Finance Minister is present. In view of th statement by the Leader of the House toda morning, may I know when the Financ Minister is going to make a statement?

SHRI GURUDAS DAS GUPTA Madam, there was a concrete assuranc from Mr. Chavan, the Leader of the Hous

4. 00 P. M. He said that he wil try to consult the Finance Minister. He is here. I wish t] Finance Minister gives his reaction, (lute ruptions)

THE DEPUTY CHAIRMAN: order please. The Finance Minister is here as Member of this House in his capacity vote on the Constitution (Amendmen Bills. On the assurance _____(Interrupts

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Just a minute. Don't stop me. In regard to the assurance that the Leader gave in the House, after the Constitution (Amendment) Bills arc over, then you may raise it. Let me finish this first. [Intenuptions]

Now 1 am putting the Constitution (Seventy-sixth Amendment) Bill, 1992 to vote. The question is:

"That the Bill further to amend the Constitution of India, be taken into consideration."

The tiuuse divided

THE DEPUTY CHAIRMAN:

Alts — 148 Noesl— Nil

"AYES"—148

Agarwal, Shri Ramdas Ahluwalia, Shri S. S. Ahmad, Dr. Z. A. Alia, Kumari Alva, Shrimati Margaret .

Antony, Shri A. K.

Azad, Shri Ghulam Nahi

Azmi, Maulana Obaidullah Khan Baby, Shri M. A.

Baby, Shri M. A. Bagrodia, Shri Santosh Balaram, Shri N. E. Balbir Singh, Shri Barongpa, Shri Snshil Basu Ray, Shri Sunil Bekal Utsahl, Shri

Bhandare, Shri Murlidhar Chandrakant

Bhardwaj, Shri Hansraj Bhatia, Shri Madan

Bhatt, Shri Jitendrabhai Labhshanker Birla, Shri Krishna Kumar Buragohain, Shri Bhadreswar Chanpuria, Shri Shivprasad

Chaturvedi, Shri Bhumiesh

Charan, Shri S. B. Chowdhary, Ram Sewak Chowdhri, Shri A. S.

Chowdhry Hari Singh Chowdhury, Shrimati Renuka Das, Shrimati Min Das Gupta, Shri Gurudas Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Faguni Ram, Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lai Gandhi, Shri Raj Mohan Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghufran Azam, Shri Giriprasad, Shri N. Goswami, Shri Ranraarayan Gurupadaswamy, Shri M. S. Hanumantttappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hiphei, Shri Iqbal Singh, Shri Jacob, Shri M. M. Jadhav, Shri Vithalrao Madhavrao Tagir Singh, Shri Jani, Shri Jagadish Jayadevappa, Shri K. R.

Jayadevappa, Shri K. R.
logi, Shri Ajit P. K.
Kailashpati, Shrimati
Kalita, Shri Bhubaneswar
Kalmadi, Shri Suresh
Kesri, Shri Sitaram
Khaparde, Miss Saroj
Kharon, Kumari Sayeeda
Korwar, Shri Gundappa
Krishnan, Shri G. Y.
Lenka, Shri Kahnu Charan
Madhavan, Shri S
Mahendra Prasad, Shri

Maheshwar Singh, Shri Maheshwari, Shrimati Sarai* Majumdar, Shri Sudhir Ranjan Malaviya, Shri Radhakishan Malavija, Shri Satya Prakash Manmohan Singh, Shri Masodkar, Shri Bbaskar Annajl

Matang Singh, Shri Matbur, Shri Manmohan Mazumdar, Shri Tara Charan

Md. Salim, Shri

Meena, Shri Dhuleshwar Mishra, Shri Shiv Pratap Mohammad Yunus, Shri ""

Mohammed Afzal alias Meem Afzal, Shri

Mohanty, Shri Sarada Morarka, Shri Kamal NaUasivan, Shri A. Narayanasamy, Shri V. Natarajan, Shrimati Jayanthl Pachouri, Shri Suresh

Patlmsnabhani, Shri Mentav

Palanlyandl, Shri M.

Pande, Shri Bishambhar Naih Pandey, Shrimati Manorama

Pandey, Dr. Ratnakar Panwar, Shri B. L.

Parmar, Shri Rajubhai A.

Patel, Shri Chotubhai Patel, Shri Vithalbhai M.

POlal, Shri Ramachandran

Pillai, Shri Thennala Balakfisliua

Poddar, Dr. R. K. Paglia, Shri Naresh Raghavji, Shri

Rahman, Shri Mohd. Khaleetar Ramachandran, Shri S. K. T.

Rao, Shri Moturu Hanumantha

Rao, Shri V. Rajeshwar Ratan Kumari, Shrimati

Reddy, Shri G. Prathapa

Reddy, Dr. Narreddy Thulasi

Reddy, Shri S. Jaipal Sahay, Shri Dayanaud Sahu, Shri Rajni Ranjan Sahu, Shri Santosh Kumar Salam, Shri Shabbir Ahmad Salve, Shri N. K. P.

Samantaray, Shri Pravat Kumar

Sanadi, Prof. I. G.

Sarang, Shri Kailash Narain Sarma, Shrimati Basanti Satchidananda, Shri

Satya Bahin, Shrimati Sen, Shri Sukomal

Shah, Shri Viren J.

Singh, Shri K. N.

Singh, Shrimati Pratibba

Singh, Dr. Rudra Pratap Singh, Shri Shankar Dayal

Singh, Shri Surender

Singh, Shri Vishvjit P.

Singla, Shri Surinder Kumar

Sinha, Shrimati Kamla

Sreedbaran, Shri ArangU

Swaminathan, Shri G.

Swamy, Shri Subramanlan

Thakur, Prof Cbandresh P.

Thakur, Shri Ramcshwar

Thakur, Shri Surendra Singh

Tiria, Kumari Sushlla

Trivedi, Shri Dineshbhai

Tyagi, Shri Shanti

Upendra, Shri P.

Venkataraman, Shri Tindivanam G.

Verma, Shri Ashok Nath

Verma, Shrimati Veena

Vincent, Shri M.

Yadav, Shri Ish Dutt

Yadav, Shri Ram Naresh

Yadav, Shri Ranjan Prasad

Yadava, Shri Bal Ram Singh

Yonggam, Shri Nyodek

"NOES"—NIL

The motion was curried by a majority of the total membership of the House anti by a majority of not less than two-thirds of the Members present and voting,

THE DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill. The question is:

"That Clause 2 stand part of the Bill,"

The House divided

THE DEPUTY CHAIRMAN:

Ayes-149 Noes-Nil "AYES"—149

Agarwal, Shri Ramda* Ahluwalia, Shri S. S. Ahmad, Dr. Z. A. Alia, Kumari Alva, Shrimati Margaret . Ambedkar, Shri Prakash Yashwant Antony, Shri A. K. Azad, Shri Ghulam Nahi Azmi, Maulana Ohaididlah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh B&Saram, Shri N. E.

Balbir Singh, Shri Barongpa, Shri Soshil

Basu Ray, Shri Sunil

Bekal Utsahi, Shri

Bhandara, Shri Murlidhar Chandrakant

Bhardwaj, Shri Hansraj Bhatia, Shri Madan

Bhati, Shri Jitendrabhai Labhshanker

Birla, Shri Krishna Kumar Buragohain, Shri Bhadreswar Chanpnria, Shri Shivprasad

Chaturvedi, Sluffr Bhuvnesh

Chavan, Shri S. B.

Chowdhary, Ram Sewak

Chowdhri, Shri A. S.

Chowdhry Hari Singh

Chowdhury, Shrimati Renuka

Das, Shrimati Mira

Das Gupta, Shri Gurudas Desai, Shri Jagcsii Dliawau, Shri R. K. Dronainraju, Shri Satyanarayana Faguni Ram, Dr. Fernandes, Shri John F. Fotedar, Shri Makban Lai Gandhi, Shri Raj Mohan Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghufran V/am. Shri Giriprasad, Shri N. Guswami, Shri Ramnarayan Gurupadasnamy, Shri M, S. Hanumanthappa, Shri JI. Hashmi, Shri M. M. Hashmi, Shri Shamim Hlphei, Shri Igbal Singh, Shri Jacob, Shri M. M. Jadhav, Shri Vithalrao Madhavrao Jagir Singh, Shri Jani, Shri Jagadish Jayadevappa, Shri K. R. Jogi, Shri Ajit P, K. Kaflasbpati, Shrimati Kalrta, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sitaram Khaparde, Miss Saroj Khatun, Kumari Sayeeda Korwar, Shri Gundappa Krishnan, Shri G. Y.

Lenka, Shri Kahnu Charan

Madhavau, Shri S.

Mahendra Prasad, Shri

Maheshwar Singh, Shri

Maheshwari, Shrimati Sarala

Malaviya, Shri Radhakishan

Maiariya, Shri Satya Prakash

Majumdar, Shri Sudhir Ranjan

Manmohan Singh, Shri

Masodkar, Shri Bhaskar Annaji

Matang Singh, Shri Mathur, Shri Manmohan Mazumdar, Shri Tara Charan

Md. Salim, Shri

Mcena, Shri Dhuleihwar Mishra, Shri Shiv Pratap Mohammad Yunus, Shri

Mohammed Afzal alias Meem Afzal, Shri

Mohanty, Shri Sarada Morarka, Shri Kamal Nallasivan, Shri A. Narayanasamy, Shri Y. Natarajan, Shrimati Jayanthi Pachouri, Shri Suresh Padmanabham, Shri Mentay

Palaniyandi, Shri M.

Pande, Shri Bishambhar Nath Pandey, Shrimati Manorama

Pandey, Dr. Ratnakar Panwar, Shri B. L. Parmar, Shri Rajubhai A. Patel, Shri Chhotubhai Patel, Shri Vithalbhai M. Pillai, Shri Ramachandran Pillai, Shri Thennala Balakrisbna

Poddar, Dr. R. K. Puglia, Shri Naresh Raghavii, Shri

Rahman, Shri Mohd. Khaleelur Ramachandran, Shri S. K. T. Rao, Shri Moturu Hanumantha

Rao, Shri Y. Rajeshwar Ratan Kumari, Shrimati Reddy, Shri G. Prathapa Reddy, Dr. Narreddy Thulaii Reddy, Shri S. Jaipal

Sahay, Shri Dayanand Sahn, Shri Rajni Ranjan Sahu, Shri Santosh Kumar Salaria, Shri Shabbir Ahmad Salve, Shri N. K. P.

Samantaray, Shri Pravat Kumar

Sanadi, Prof. I. G.

Sarang, Shri Kailash Narain Sarma, Shrimati Basanti Satchidananda, Shri Satya Bahin, Shrimati Sen, Shri Sukomal Shah, Shri Yiren J.

Singh, Shri K. N.

Singh, Shrimati Pratibha Singh, Dr. Rudra Pratap Singh, Shri Shankar Dayal

Singh, Shri Surender Singh, Shri Vishvjit P.

Single, Shri Surinder Kumar

Sinha, Shrimati Kamla Sreedharan, Shri Arangil

Swaminathan, Shri G.

Swamy, Shri Subramanian Thakur, Prof Chandresh P.

Thakur, Shri Rameshwar Thakur, Shri Surendra Singh

Tiria, Kumari Sushila Trivedi, Shri Dineshbhai

Tyagi, Shri Shanti Upendra, Shri P.

Veakataraman, Shri Tindivanam G.

Yerma, Shri Ashok Nath Verma, Shrimati Veena

Vincent, Shri M. Yadav, Shri Ish Dutt Yadav, Shri Ram Naresh Yadav, Shri Ranjan Prasad Yadava, Shri Bal Ram Singh

Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, as amended was added to the Bill.

THE DEPUTY CHAIRMAN : The question is :

The Clause 2 stand part of the Bill.

The House divided

THE DEPUTY CHAIRMAN : Ayes — 149

"Noes"—Nil "AYES"—149

Agarwal, Shri Ramdas Ahluwalia, Shri S. S. Ahmad, Dr. Z. A. Alia, Kumari Alva, Shrimati Margaret . Ambedkar, Shri Prakash Yashwant Antony, Shri A. K. Azad, Shri Ghulam Nahi Azmi, Maulana Obaidullah Khan Baby, Shri M. A. Bagrodia, Shri Santosh Balaram, Shri N. E. Balbir Singh, Shri Barongpa, Shri Sushil Basu Ray, Shri Sunil Bekal Utsahi, Shri Bhandare, Shri Murlidhar Chandrakant Bhardwaj, Shri Hansraj Bhatia, Shri Madan Bhatt, Shri Jitendrabhai Labhshanker Birla, Shri Krishna Kumar Buragobain, Shri Bhadreswar Chanpuria, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B.

Chowdhary, Ram Sewak

Chuwdhri, Shri A. S. Chowdhry Hari Singh Chowdhury, Shrimati Renuka Das, Shrimati Mira Das Gupta, Shri Gurudas Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Faguni Rain, Dr. Fernandes, Shri John F. Fotedar, Shri Makban Lai Gandhi, Shri Raj Mohan Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghufran Azam, Shri Giriprasad, Shri N. Goswami, Shri Ramnarayan Gorupadaswamy, Shri M. S. Hanumanthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hiphei, Shri Iqbal Singh, Shri Jacob, Shri M. M. Jadhav, Shri Vithalrao Madbavrao Jagu- Singh, Shri Jani, Shri Jagadish Jayadevappa, Shri K. R. Jogi, Shri Ajit P. K. Kailashpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sitaram Khaparde, Miss Saroj Khatnn, Kumari Sayeeda Korwar, Shri Gundappa Krishnan, Shri G. Y. Lenka, Shri Kahnu Charan Madhavan, Shri S. Mahendra Prasad, Shri Maheshwar Singh, Shri

Maheshwari, Shrimati Sarala

344

Majumdar, Shri Sudhir Ranjan

Malavija, Shri Radhakishan

Malaviya, Shri Satya Prakash

Manmohan Singh, Shri

Masodkar, Shri Bhaskar Annaji

Matang Sing, Shri

Mathur, Shri Manmohan

Mazumdar, Shri Tara Charan

Md. Salim, Shri

Meena, Shri Dhuleshwar

Mishra, Shri Shiv Pratap

Mohammad Yunus, Shri

Mohammed Afzal alias Meem Afzal, Shri

Mohanty, Shri Sarada

Morarka, Shri Kamal

Nallasivan, Shri A.

Narayanasamy, Shri V.

Nalarajan, Shrimati Jayanthi

Pachouri, Shri Suresh

Padnianabham, Shri Mentay

Palaniyandi, Shri M.

Pande, Shri Bishambhar Nath .

Pandey, Shrimati Manorama

Pandey, Dr. Ratnakar

Panwar, Shri B. L.

Parmar, Shri Rajubhai A.

Patel, Shri Chotubhai

Patel, Shri Vithalbhai M.

Pillai, Shri Ramachandran

Pillai, Shri Thennala Balakrishna

Poddar, Dr. R. K.

Puglia, Shri Naresh

Raghavji, Shri

Rahman, Shri Mohd. Khaleelur

Ramachandran, Shri S. K. T

.Rao, Shri Moturu Hanumantha

Rao, Shri V. Rajeshwar

Ratan Kumari, Shrimati

Reddy, Shri G. Prathapa

Reddy, Dr. Narreddy Thulasi

Reddy, Shri S. Jaipal

Sahay, Shri Dayanand

Sahu, Shri Rajni Ranjan

Sahu, Shri Santosh Kumar

Salaria, Shri Shabbir Ahmad

Salve, Shri N. K. P.

Samantaray, Shri Pravat Kumar

Sanadi, Prof. I. G.

Sarang, Shri Kailash Narain

Sarma, Shrimati Basanti

Satchidananda, Shri

Satya Bahin, Shrimati

Sen, Shri Sukotnal

Shah, Shri Vlren J.

Singh, Shri K. N.

Singh, Shrimati Pratibha

Singh, Dr. Rudra Pratap

Singh, Shri Shankar Dayal

Singh, Shri Surender

Singh, Shri Vishvjit P.

Singla, Shri Surinder Kumar

Sinha, Shrimati Kamla

Sreedharan, Shri Arangil

Swaminathan, Shri G.

Swamy, Shri Subramanian

Thakur, Prof Chandresh P.

Thakur, Shri Rameshwar

Thakur, Shri Surendra Singh

Tiria, Kumari Sushila

Trivedi, Shri Dineshbhai'

Tyagi, Shri Shanti

Upendra, Shri P.

Vcaka(araman, Shri Tindivanam G.

Verma, Shri Ashok Nath

Verma, Shrimati Veena

Vincent, Shri M.

Yadav, Shri Ish Dutt

Yadav, Shri Ram Naresh

Yadav, Shri Ranjan Prasad

Yadava, Shri Bal Ram Singh

Yonggam, Shri Nyodek "NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than twothirds of the Members present and voting.

Clause 3 wni added to the Bill

Clause 1 (Shan title and Comencement)

SHRI K. VIJAYA BHASKARA REDDY: Madam, I move;

"That at page 1, line 3, for the word 'Seventy-sixth' the word 'Seventy-first' he substituted"

The question was put and the motion was adopted

THE DEPUTY CHAIRMAN: I shall now put clause 1, as amended, to vote,

The question is;

"That clause 1, as amended, stand part of the Bill."

The House divided . THE

DEPUTY CHAIRMAN:

Ayes — 149

Noes - NIL

"AYES"—149

Agarwal, Shri Ramdas

Ahluwalia, Shri S. S,

Ahmad, Dr. 7, A.

Alia, Kumari

Alva, Shrimati Margaret .

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Ghulam Nahi

Azmi, Maulana Obaidullah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh

Balaram, Shri N. E.

Balbir Singh, Shri

Barongpa, Shri Snshil

Basu Ray, Shri Sunil

Bekal IJtsabi, Shri

Bhandare, Shri MurHdhar Chandrakant

Bhardwaj, Shri Haniraf

Bbatfa, Shri Madan

Bbatt, Shri Jitendrabbai Labhshanker

Birla Shri Krishna Kumar

Buragohaln, Shri Bhadreswar

Chanpurta, Shri Sluvprasad

Chaturvedi, Shri Bhuvnesh

Chavan, Shri S. B.

Chowdhary Ram Sewak

Chowdhri, Shri A. S.

Cbowdhry Harl Singh

Chowdhury, Shrimati Renuka

Das, Shrimati Mira

Das Gupta, Shri Gurudas

Desai, Shri Jagesh

Dhawan, Shri R. K.

Dronamraju, Shri Satyanarayana

Faguni Ram, Dr.

Fernandes, Shri John F,

Fotedar, Shri Maithan Lai

Gandhi, Shri Raj Mohan

Gautam, Shri Anand Prakash

Ghosh, Shri Dipen

Glmfran Azam, Shri

Glriprasad, Shri N.

Goswami, Shri Ramnarayan

Gurupadaswamy, Shri S. M.

Hanumanthappa, Shri II.

Hasliiin. Shri M. M.

Hashmi, Shri Shamim

Ifiphei, Shri Iqbal Singh, Shri

Jacob, Shri M. M.

Jadhav, Shri Vlthalrao Madhavrao

Jagir Singh, Shri

Jani. Shri .fagadish

Jayadevappa, Shri K. R.

Jogi, Shri Ajit P. K.

Kailashpati, Shrimati

Kai it a, Shri Bhubaneswar

Kalmadi, Shri Suresh

Kesri, Shri Sitaram

Khaparde, Miss Saroj

Kiatun, Kumari Bayetda

Korwar, Shri Gundappa Krlsbnan, Shri G. Y.

Lenka, Shri Kahnu Charan

Madhavan, Shri S.

Mahendra Prasad, Shri

Maheshwar Singh, Shri

Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan

Malavlya, Shri Radhakishan

Malaviya, Shri Satya Prakash

Manmohan Singh, Shri

Mosodkar, Shri Bhaskar Annaji

Matang Singh, Shri

Mathur, Shri Manmohan

Mazumdar, Shri Tara Charan

Md. Salim, Shri

Meena, Shri Dhuleshwar

Mishra, Shri Shiv Pratap

Mohammad Yunus, Shri

Mohammed Afzal alias Meem Afzal, Shri

Mohanty, Shri Sarada

Morarka, Shri Kamal

Nallasivan, Sliri A.

Narayanasamy, Shri V.

Natarajan, Shrimati Jayantbi

Pachouri, Shri Suresh

Padmanabham, Shri Mentay

Palaniyandi, Sliri M.

Pande, Shri Bishambhar Nath

Pandey, Shrimati Manorama

Pandey, Dr. Ratnakar

Panwar, Shri B. L.

Parmar, Shri Rajubhai A

Patel, Shri Chotubhai

Patel, Shri Vithalbhai M.

Pillai, Shri Ramachandran

Pillai, Shri Thennala Balakrishna

Poddar, Dr. R. K.

Pugifa, Shri Naresh

Raghavji, Shri

Rahman. Shri Mohd. Khaleelur

Ramacgab Dran, Shri S. K, T.

Rao, Shri Mohini Hanumantha

Rao, Shri V.

Rajeshwar Satan Kumari, Shrimati

Reddy, Shri G. Prathapa

Reddy, Dr. Narreddy Thnlasi

Roddy, Shri S. Jaipal

Sahay, Shri Dayanand

Sahu, Shri Rajnl Ranjan

Sahu, Shri Santosh Kumar

Salarta, Shri Shabbir Ahmad

Salve, Shri N. K. P.

Samantaray, Shri Pravat Kumar

Sanadi, Prof. I. G.

Sarang, Shri Kailash Narain

Sarma, Shrimati Basanti

Satchidananda, Shri

Satya Bahin, Shrimati

Sen, Shri Sukomal

Shah, Shri Viren J. Singh,

Shri IC N.

Singh, Shrimati Pratibha

Singh, Dr. Rudra Pratap

Singh, Shri Shankar Dayal

Singh, Shri Surender

Singh, Shri Vinhvjit P.

Singla, Shri Surinder Kumar

Sinha, Shrimati Kamla

Sreedbaran, Shri Arangil

Swaminathan, Shri G.

Swamy, Shri Subramanian

Thakur, Prof Chandresh P.

Thakur, Shri Rameshwar

Thakur, Shri Surendra Singh Tiria, Kumari Sushila

Trivedi, Shri Diueshbhai

Tragi, Shri Shanti

Dpendra, Shri P.

Veokataramau, Shri Tindivanam G.

Verma, Shri Ashok Nath

Verma, Shrimati Veena

Vincent, Shri M.

Yadav, Shri Ish Dutt

Yadav, Shri Ram Naresh Yadav, Shri Ranjan Prarad Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek

"NOES"—NIL

The motion nos carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, as amended, was added to the Bill

THE DEPUTY CHAIRMAN: The question is :

"That the Enacting Formula and the Title stand part of the Bill."

The House divided

THE DEPUTY CHAIRMAN:

Ayrs — 149

Noes — Nil "AYES"—

149

Agarwal, Shri Ramdas

Ahluwalia, Shri S. S.

Ahmad, Dr. Z. A.

Alia, Kumari

Alva. Shrimati Margaret

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Ghulam Nahi

Azmi, Maulana ObaiduIIah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh

Balaram, Shri N. E.

Balbir Singh, Shri

Barongpa, Shri Suabil

Basu Ray, Shri Sunil

Bekal Utsahi, Shri

Bhaudare, Shri Murlidhar Cbandrakant

Bhardwaj, Shri Hansraj

Bhatia, Shri Madan

Bhatt, Shri Jitendrabhai Labhshanker

Birla, Shri Krishna Knmar

Buragohain, Shri Bhadreswar Chaupuria, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B. Chowdhary, Ram Sewak Chowdhri, Shri A. S. Chowdhry Hart Singh Chowdhury, Shrimati Renuka Das, Shrimati Mira Das Gupta, Shri Gurudas Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Faguni Ram, Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lai Gandhi, Shri Raj Mohan Gautam, Shri Anand Prakash Ghoab, Shri Dipen Ghufran Azam, Shri Giriprasad, Shri N. Goswaini, Shri Ramnarayan Guniparisu'wamy, Shri M. S. Hanumanthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hiphei, Shri Iqbal Singh, Shri Jacob, Shri M. M. Jadhav, Shri Vithalrao Madhavrao Jagir Singh, Shri Jani, Shri Jagadish Jayadevappa, Shri K. R Jogi, Shri Ajit P. K. Kailashpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sitaram Khaparde, Miss Saroj Khatun, Kumari Sayeeda Korwar, Shri Gundappa

Krishnan, Shri G. Y,

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Lcnka, Shri Kabnu Charan Madhavan, Shri 8. Maheshwar Singh, Shri

Maheshwari, Shrimati Sarala Majumdar, Shri Sudhir Ranjan Malaviva, Shri Radhaklsfaan Malaviya, Shri Satya Prakash Manmohan Singh, Shri

Masodkar, Shri Bhaskar Anaaji

Matang Singh, Shri Mathur, Shri Manmohan

Mazumdar, Shri Tara Charan

Md, Salim, Shri

Meena, Shri Dhuleshwar Mishra, Shri Shiv Pratap Mohammad yunus, Shri

Mohammed Afzal alias

Meem Afzal, Shri

Mohanty, Shri Sarada

Morarka, Shri Kamal

Nallasivan, Shri A.

Narayanasamy, Shri V.

Naiarajan, Shrimati Jayanti,!

Pachouri, Shri Suresh

PitdEtianabham, Sliri Mentay

Palaniyandi, Shri M.

Paiide, Shri Bishambhar Nath Pandcy, Shrimati Manorama

Pandey, Br. Ratnakar

Pnnwar, Shri B. I..

Parmar, Shri Rajubbai A.

Patel, Shri Chotnbhai

Patti, Shri Vlthalbhai M.

Pillai, Shri Ramachandran

Pillai, Shri Thennnla Balakrishna

Poddar, Dr. R. K.

Puglia, Shri Naresh

Raghavji, Shri

Rahman, Shri Mohd. Khaleclur Ramachandran, Shri S, K. T. Rao, Shri Mohini Hanumantha

Rao, Shri V. Rajsshwar

Ratan Kumari, Shrimati

Reddy, Shri G. Prafhapa

Reddy, Dr. Narreddy Thtdasi

Reddy, Shri S. Jaipal

Safaay, Shri Dayanand

Sahu, Shri Rajni Ranjan

Sahu, Shri Santosh Kumar

Salarla, Shri Shabbir Ahmad

Suite, Shri N. K. P.

Samantaray, Shri Pravat Kumar

Sanadi, Prof. I. G.

Saraog, Shri Kailash Narain

Sarma, Shrimati Basanti

Satohidaaanda, Shri

Satva Bahin, Shrimati

Sen, Shri Sukomai

Shah, Shri Viren J.

Singh, Shri K. N.

Singh, Shrimati Prattbba

Singh, Dr. Rudra Pratap

Singh, Shri Shankar Dayal

Singh, Shri Surender

Singh, Shri Vishvjit P.

Singla, Shri Surinder Kumar

Sinha, Shrimati Kamla

Sreedharan, Shri Arangil

Swaminathan, Shri G.

Swamy, Shri Subramanian

Thakur, Prof Chandresh P.

Thakur, Shri Rameshwar

Thakur, Shri Surendra Singh

Tiria, Kumari Susbila

Trivedi, Shri Dineshbhai

Tyagi, Shri Shanti

Upendra, Shri P.

Venkataraman, Shri

Tindivanam G.

Verma, Shri Ashok Nath

Verma, Shrimati Veena

Vincent, Shri M.

Yadav, Shri Ish Dutt

Yadav, Shri Ram Naresh

Yadav, Shri Ranjan Prasad -

Yadava, Shri Bal Raiu Singh Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by majority of not less than two-thirds of the Members present and voting.

The Enacting Formula and the Title were added to the Bill

SHRI K. VIJAYA BHASK.ARA REDDY: Madam, ? beg to move:

"Thai the Bill, as amended, be passed."

THE DEPUTY CHAIRMAN: I shall now put the motion to vote.

The question is:
'That the Bill as amended be passed." *The House divided.* THE DEPUTY CHAIRMAN: Ayes—149

"Noes"-Nil

Agarwal, Shri Ramdas Ahluwalia, Shri S. S. Ahmad, Dr. Z. A. Alia, Kumari Alva, Shrimati Margaret Ambedkar, Shri Prakash Yashwant Antony, Shri A. K. Azad, Shri Ghulam Nahi Azmi, Maulana ObaiduMah Khan Baby, Shri M. A. Bagrodia, Shri Santosh Balaram, Shri N. E. Balbir Slrngh, Shri Barongpa, Shri Sushil Basu Ray, Shri Sunil Bckal Utsahi, Shri Bhandari;, Shri Murlidhar Chandrakant Bhardwaj, Shri Hansraj Bhnria, Shri Madan Bhati, Shri Jitendrabhai Lahhshanker 93-L/J(D)26RSS—12

Birla, Shri Krishna Kumar Buragohain, Shri Bhadreswar Chanpuria, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B. Chowdhary, Ram Sewak Chowdhri, Shri A. S. Chowdhry Hari Singh Chowdhury, Shrimati Renuka Das, Shrimati Mira Das Gupta, Shri Gurudai Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Dubey, Shri Bindeshwart Faguni Ram, Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lai Gandhi, Shri Raj Mohan Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghutam Azam, Shri Giriprasad, Shri N. Goswamin, Shri Ramnarayan Gtirr.padaswamy, Shri M. S. Hamunanthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hippei, Shri Iqbal Singh, Shri Jacob, Shri M. M. Jadhav, Shri Vithalrao Madhavrao Jagir Singh, Shri lani. Shri Jagadish Jayadevappa, Shri K. R. Jogi, Shri Ajit P. K. Kailashpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sitaram Khaparde, Miss Saroj

Kbaiun, Kumari Sayeed*

Korwar, Shri Gundappa Krishnan, Shri G. Y.

Lenka, Shri Kahnu Charan

Madhavaii, Shri S.

Maheshwar Singh, Shri

Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan

Malaviya, Shri Radhakishan

Malaviya, Shri Satya Prakash

.Manmohan Singh, Shri

Masodkar, Shri Bhaskar Annaji

Matang Singh, Shri

Mathur, Shri Manmohan

Mazumdar, Shri Tara Charan

Md. Salim, Shri

Meena, Shri Dhuleshwar

Mishra, Shri Shiv Pratap

Mohammad Yuntis, Shri

Mohammed Afzal alias Mcem Afzal, Shri

Mohanty, Shri Sarada

Morarka, Shri Kamal

Nallasivan, Shri A.

Narayanasamy, Shri V.

Natarajan, Shrimati Jayanthi

Pachouri, Shri Suresh

Padmanabham, Shri Meitfaj

Palaniyandi, Shri M.

Pande, Shri Bishambhar Nath

Pandey, Shrimati Manorama

Pandey, Or. Ratnakar

Panwar, Shri B. L.

Parmar, Shri Rajubhai A.

Patel, Shri Chotubhai

Patel, Shri Vithalbhai M.

Pillai, Shri Ramachandran

Pillai, Shri Thennala Balakrishna

Poddar, Dr. R. K.

Puglia, Shri Naresh

Raghavji, Shri

Rahman, Shri Mohd. Kbaleelur

Ramachandran, Shri S. K. T.

Ranjit Singh, Shri

Rao, Shri Moturu Hanumantha

Rao, Shri V. Rajeshwar

Ratan Kumari, Shrimati

Reddy, Shri G. Prathapa

Reddy, Dr. Narreddy Thulasi

Reddy, Shri S. Jaipal

Sahay, Shri Dayanand

Sahu, Shri Rajni Ranjan

Sahu, Shri Santosh Kumar

Salaria, Shri Shabbir Ahmad

Salve, Shri N. K. P.

Samantaray, Shri Pravat Kumar

Sanadi, Prof. I. G.

Sarang, Shri Kailash Narain

Sarma, Shrimati Basanti

Satchidananda, Shri

Satya Bahin, Shrimati

Sen, Shri Sukomal

Shah, Shri Viren J.

Singh, Shri K. N.

Singh, Shrimati Pratibha

Singh, Dr. Rudra Pratap

Singh, Shri Shankar Dayal

Singh, Shri Surender

Singh, Shri Vishvjit P.

Singla, Shri Surinder Kumar

Sinha, Shrimati Kamla

Steedharan, Shri Arangil

Swaminathan, Shri G.

Swamy, Shri Subramanian

Thakur, Prof Chandresh P.

Thakur, Shri Rameshwar

Thakur, Shri Surendra Singh

Tiria, Kumari Siishila

Trivedi, Shri Dineshbhai

Tyagi, Shri Shanti

Upendra, Shri P.

Venkataraman, Shri Tindivanam G.

Verma, Shri Ashok Nath

Verma, Shri Kapil

Verma, Shrimati Veena

Vincent, Shri M.

Yadav, Shri Ish Dutt

Yadav, Shri Ram Naresh

Yadav, Shri Ranjan Prasad

Yadava, Shri Bai Ram Singh

Yonggam, Shri Nyodek

"Noes"-Nil

The motion was adopted boy a majortiy of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The Enacting Formula and the Title were added to the Bill.

SHRI K. VIJAYA BHASKARA REDDY: Madam, I beg to move:

"That the Bill, as amended, be passed."

THE DEPUTY CHAIRMAN: I shall now put the motion to vote. The

question is :

"That the Bill, as amended, be passed." The House divided

THE DEPUTY CHAIRMAN:

Ayes—149 Noes-Nil

Agarwal, Shri Ramdas Ahluwalia, Shri S. S.

Ahmad, Dr. Z. A.

Alia, Kumari

Alia, Shrimati Margaret

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Gbuiam JNabi

Azmi, Maulaua Obaidullah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh

Balarnin, Shri N. E. Eatbir Singh, Shri

Barongpa, Shri Sushil

Basu Ray, Shri Sunil

Beka! Utsahi, Shri

Bhanders, Shri Muriidhar Chandrakant

Bhardwaj, Shri Hansraj

Bhatia, Shri Madan

Bhati, Shri Jitendrabhai Labhshanker

Birla, Shri Krishna Kumar Huragohain, Shri

Bhadreswar Cbanpuria, Shri Shivprasad

Chaturvedi, Shri Bhuvnesh

Chavan, Shri S. B.

Chowdhary Ram Sewak

Chowdhri, Shri A. S.

Chowdhary, Hari Singh

Chowdhary, Shrimati Renuka

Das, Shrimati Mira

Das Gupta, Shri Gurudas 93-L/J(D)26RSS-12(a)

Desai, Shri Jagesh

Dhawan, Shri R. K.

Dronamraju, Shri Satyanarayana

Dubey, Shri Bindeshwari

Faguni Ram, Dr.

Fernandes, Shri John F.

Fotedar, Shri Makhan Lai

Gandhi, Shri Raj Mohan

Gautam, Shri Anand Prakash

Ghosh, Shri Dipen

Ghufran Azam, Shri

Giriprasad, Shri N.

Goswami, Shri Ramnarayan Gurupadaswamy, Shri M. S.

Hanuuianthappa, Shri H.

Hashim, Shri M. M.

Hashmi, Shri Shamim

Hiphei, Shri

Iqbal Singh, Shri

Jacob, Shri M. M.

Jadhav, Shri Vithalrao Madhavrao

Jagir Singh, Shri

Jani, Shri Jagdish

Jayadevappa, Shri K. R.

Jogi, Shri Ajit P. K.

Kailashpati, Shrimati

Kalita, Shri Bhubaneswar

Kalmudi, Shri Suresh

Kesri, Shri Sitaram

Khapardc, Miss Saroj

Khatun, Kumari Sayeeda

Korvtar, Shri Gundappa

Krishnan, Shri G. Y.

Lenka, Shri Kahnu Charan

Madliavan, Shri S.

.Visheshwar Singh, Shri

Maheshwari, Shrimati Sarala Majumdar, Shri Sudhir Ranjan

Malaviya, Shit Radhakishan

Malaviya, Shri Satya Prakash

Manmohan Singh, Shri

'Masodkar, Shri Bhaskar Annaji

Matang Sing, Shri

Matbur, Shri Manmohan

Mazumdar, Shri Tara Charan

Md. Salim, Shri

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Meena, Shri Dhuleshwar

Mishra, Shri Shiv Pratap

Mohammad Yunus, Shri

Mohammad Afzal alias Meem Afzal, Shri

Mohanty, Shri Sarada

Morarka, Shri Kamal

Nallasivan, Shri A.

Narayanasamy, Shri V.

Natarajan, Shrimati Jayanthi

Pachouri, Shri Suresh

Fadmanabham, Shri Mentay

Paluniyandi, Shri M.

Pandc, Shri Bishambbar Nath

Pandey, Shrimati Manorama

Pande, Dr. Ratnakar

Pan war, Shri B. L.

Parmar, Shri Rajubhai A.

Patel, Shri Chhotubhai

Patel, Shri Vithalbhai M.

Pillai, Shri Ramachandran

Pillai, Shri Thennala Balakrishna

Poddar, Dr. R. K.

Puglia, Shri Naresh

Raghavji, Shri

Rahman, Shri Mohd. Khaleelur

Ramachandran, Shri S. K. T.

Ranjit Singh, Shri

Rao, Shri Moturu Hanumantha

Rao, Shri V. Rajeshwar

Ratan Kumari, Shrimati

Reddy, Shri G. Prathapa

Reddy, Dr. Narreddy Thulasi

Reddy, Shri S. Jaipal

[RAJYA SABHA]

Sahay, Shri Dayanand

Sahu, Shri Rajni Ranjan

Sahu, Shri Santosh Kumar

Salaria, Shri Shabbir Ahmad

Salve, Shri N. K. P.

Samantaray, Shri Pravat Kumar

Sanadi, Prof. I. G.

Sarang, Shri Kailash Narain

Sarma, Shrimati Basanti

Satchidananda, Shri

Satya Ballia, Shrimati

Sen, Shri Sukomal

Shah, Shri Viren J.

Singh, Shri K. N.

Singh, Shrimati Pratibha

Singh, Dr. Rudra Pratap

Singh, Shri Shankar Dayal

Singh, Shri Surender

Singh, Shri Vishvjit P.

Singla, Shri Surinder Kumar

Sinha, Shrimati Kamla

Sreedharan, Shri Arangil Swaminathan, Shri G.

Swamy, Shri Subramanian

Thakur, Prof. Chandresh P.

Thakur, Shri Rameshwar

Thakur, Shri Surendra Singh

Tiria, Kumari Sushila

Trivedi, Shri Dineshbhai

Tyagi, Shri Shanti

Upendra, Shri P.

Venkataraman, Shri Tindivanam G.

Verma, Shri Ashok Nath Verma, Shri Kapil Verma, Shrimati Veena Vincent, Shri M. Yadav, Shri Ish Dutt Yadav, Shri Ram Naresh Yadav, Shri Ranjan Prasad Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek

"Noes"-Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

RE-CRASH IN SHARE MARKET IN THE COUNTRY—contd.

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY): Madam, the Finance Minister is here. He was to make a statement today ____ (Interruptions)

SHRI SURESH KALMADI (Maharashtra): Madam, the Finance Minister is here. The whole day we had been demanding that he should make a statement

(Interruptions) _____ He cannot go away now. It is disrespect to the House (Interruptions)----- The whole day we have been demanding that he should make a statement(Interruptions)------ Please summon the Finance Minister. It is a very important issue. Let him not show dis respect to the House ----- (Interruptions)

SHRI S. JAIPAL REDDY: Madam, today morning the Leader of the House made a promise that the Finance Minister would be coming and making a statement in the House. What happened to that 7 (Interruptions)

SHRI DIPEN GHOSH (West Bengal): Madam, the Leader of the House made a solemn assurance. What happened to that? (Interruptions) _____ That means his assurance cannot be taken seriously? ...".' (Interruptions)

SHRI S. JAIPAL REDDY: Madam, the Leader of the House made a solemn assurance. What happened to it? (Interruptions) Madam, what is happening? Do we have a Government here? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): I have conveyed the sentiments of the Members to the Finance Minister and he is collecting information (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Jacob is saying something. Let us hear what Mr. Jacob has to say (Interruptions)

SHRI M.M. JACOB: Madam, I have conveyed the sentiments of the Hcnuse to the Finance Minister. He is getting the information (Interruptions) He is collecting the information (Interruptions) (Interruptions) (Interruptions)

SHRI SURESH KALMADI: At what time will the statement be made? I want the statement today itself (Interruptions) We want to know what is being done (Interruptions)

SHRI DIPEN GHOSH: Madam, the House cannot be taken for a ride (Interruptions)

THE DEPUTY CHAIRMAN: O.K. (Interruptions) Just a minute (Interruptions) Let me speak first (Interruptions)

SHRI SURESH KALMADI: Madam, the whole day we have been demanding a statement and it is a very serious nifetter. We want a statement now (Interruptions)

THE DEPUTY CHAIRMAN: O.K. Let him ask him (Interruptions) ______ You can get agitated after I ask him also. Let me get the information from him. Who stop you from getting angry? Let me first get myself satisfied.

SHRI M.M. JACOB : Whatever happened this morning, reminding for information